

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IVN.P(IBC)/6/2024**  
**PETITION NUMBER : CP/IBC/96/2023**  
**NAME OF THE PETITIONER : Special Child Assistance Network**  
**NAME OF THE RESPONDENT(S) : IDBI Trusteeship Services Ltd & 2 Ors**  
**UNDER SECTION : Sec 60(5)(C ) of IBC, 2016 r/w Rule 11 of  
NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Mr.Mukil for the Petitioner. Ld. Counsel Mr. Raj Kumar Jhabakh for the Respondent. Ld. Counsel Mr. Sandeep Kumar is present.

The maintainability of the Application has to be decided.

Applicant is directed to serve copy of the Application on the Respondent and file AOS. The

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Petition on **05.07.2024** for hearing.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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